GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2919 TO BE ANSWERED ON 04.01.2018

APPRAISAL OF PMGSY

2919. SHRI BIDYUT BARAN MAHATO:

SHRI GAJANAN KIRTIKAR: KUNWAR HARIBANSH SINGH: SHRI KANWAR SINGH TANWAR: SHRI SUDHEER GUPTA: SHRI NISHIKANT DUBEY: SHRI T. RADHAKRISHNAN: SHRI RAJESH PANDEY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has reviewed the progress of Pradhan Mantri Gram Sadak Yojana (PMGSY) recently and if so, the details and the outcome thereof;
- (b) the criteria fixed by the Government to connect rural habitations under PMGSY-I and PMGSY-II, separately;
- (c) the number of habitations or villages which have been connected under PMGSY, till date and the number of them still to be connected, State-wise;
- (d) the details of projects completed and those that are ongoing/ pending to be completed, State/ UT-wise;
- (e) the details of funds allocated, sanctioned, released and spent under PMGSY during the last three years and the current year, State-wise including Uttar Pradesh;
- (f) the manner in which the Government monitors the transparency in utilization of funds under PMGSY; and
- (g) the steps taken/ being taken by the Government to speed up the construction of rural roads and to achieve all weather road connectivity in time bound manner and for maintenance of the roads constructed under the scheme?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a): The progress of Pradhan Mantri Gram Sadak Yojana (PMGSY) was recently reviewed by Hon'ble Minister of Rural Development on 15th December, 2017. Further, the set targets, progress of the implementation of the Scheme and status of various parameters of the PMGSY Scheme in various States is regularly reviewed during Empowered Committee meetings, Performance Review Committee meetings and Regional Review meetings of various States.
- (b): The Primary objective of PMGSY-I is to provide single connectivity by way of an All-Weather road (with necessary culverts and cross-drainage structures, which is operable

throughout the year), to the eligible unconnected habitations as per Core-Network with a population of 500 persons (as per 2001 Census) and above in plain areas. In respect of 'Special Category States' (North-East, Sikkim, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert areas, the Tribal (Schedule V) areas and 88 Selected Tribal and Backward districts as identified by the Ministry of Home Affairs/Planning Commission, the objective is to connect eligible unconnected habitations as per Core-Network with a population of 250 persons and above (Census 2001). In critical LWE affected blocks (as identified by MHA), additional relaxation has been given to connect habitations with population 100 persons also.

PMGSY-II envisages consolidation of the existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services. It aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs. Roads already constructed/upgraded under PMGSY-I also become eligible for PMGSY-II on completion of their design life i.e. Ten years and on the basis of requirement to accommodate enhanced traffic, if it has gone beyond the projected traffic and such traffic cannot be accommodated in the existing carriageway width, with the required level of service. Under PMGSY-II, all Statesbecome eligible to Participate in PMGSY-II once they substantially award PMGSY-I works.

- (c): State-wise details of eligible unconnected habitations, cleared, connected and yet to be connected under PMGSY (upto November, 2017) are at **Annexure-I.**
- (d): State-wise/UT-wise details of projects completed/ongoing/pending under PMGSY upto Nov. 2017 are at **Annexure-II.**
- (e): State-wise and year-wise details of funds allocated, released and spent, including Uttar Pradesh under PMGSY areat **Annexure-III.**
- (f): In order to effectively monitor and bring transparency in utilisation of funds under PMGSY, a modern web based on-line Management, Monitoring and Accounting System (OMMAS) is in place. This can be accessed at ommas.nic.in. Statement of utilisation of funds is available on OMMAS. The entire database has been placed in the Citizens' domain.
- (g): For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, has formulated an Action Plan to complete the connectivity mandate of the balance eligible habitations under PMGSY-I by March, 2019, much before the earlier set target date of 2022. All State governmentshave formulated action plan to complete all sanctioned PMGSY road works within the stipulated time frame, by preparing month-wise, Project Implementation Unit (PIU) wise completion targets of road works. From time to time, State Governments are advised through various Regional Review meetings & Empowered Committee meetings to take suitable necessary action to expedite timely completion of road works under PMGSY. The following additional steps have been taken by the Ministry to ensure effective and timely implementation of PMGSY:

- (i) Additional Programme Implementation Units (PIUs) set up for augmenting the execution capacity of the State.
- (ii) Provisions in the Standard Bidding Document (SBD) rationalized.
- (iii) Training to field engineers, contractors and their staff, imparted regularly for capacity building.
- (iv) Regular outreach programmes for contractors, organized at State level.

All Pradhan Mantri Gram SadakYojana (PMGSY) roads are covered by a 5-year maintenance contract, entered into along with the construction contract, with the same contractor, in accordance with the Standard Bidding Document (SBD) prescribed under PMGSY by the Ministry of Rural Development. Maintenance funds to service the contract are budgeted by the State Governments. On expiry of 5-year post-construction maintenance, the State Governments are required to make necessary budget provision to place such roads under zonal maintenance contracts.

National Rural Roads Development Agency (NRRDA) and the Ministry of Rural Development have extended support to the States in the maintenance management of rural roads. Accordingly, a Model Policy Framework for Maintenance of Rural Roads along with a Guidance Note for the States has been finalized in close consultation with the States. Based on these documents, the States are required to formulate and implement State Rural Road Maintenance Policies to suit State specific needs. So far, 22 States (Andhra Pradesh, Assam, Bihar, Chhattisgarh, Haryana, Himachal Pradesh, Jharkhand, Karnataka, kerala, Madhya Pradesh, Manipur, Mizoram, Meghalaya, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal) have notified their State Rural Road Maintenance Policies.

Annexure $\,$ referred is reply to Part (c) of Lok Sabha Unstarred Question No. 2919 due for reply on 04.01.2018

S. No.	State(s)	Eligible Habitations	Habitations cleared	Habitations connected**	Habitations to be connected	
1	Andhra Pradesh *	4819	1294	1107	187	
2	Arunachal Pradesh	931	403	368	35	
3	Assam	12205	13045	9387	3658	
4	Bihar	24804	30696	21182	9514	
5	Chhattisgarh	10763	10133	8788	1345	
6	Goa	20	2	2	0	
7	Gujarat	3387	3059	3021	38	
8	Haryana	1	1	1	0	
9	Himachal Pradesh	3725	2440	2143	297	
10	Jammu & Kashmir	3892	2202	1480	722	
11	Jharkhand	11613	9602	7821	1781	
12	Karnataka	1766	297	296	1	
13	Kerala	435	435	380	55	
14	Madhya Pradesh	21168	18256	15891	2365	
15	Maharashtra	2159	1365	1282	83	
16	Manipur	1023	611	472	139	
17	Meghalaya	793	498	243	255	
18	Mizoram	246	183	157	26	
19	Nagaland	191	97	94	3	
20	Odisha	22211	16496	13422	3074	
21	Punjab	441	390	390	0	
22	Rajasthan	16801	16530	13734	2796	
23	Sikkim	366	369	283	86	
24	Tamil Nadu	2203	1986	1979	7	
25	Telangana		883	617	266	
26	Tripura	1731	1898	1787	111	
27	Uttar Pradesh	13984	11623	11228	395	
28	Uttarakhand	2684	1541	1011	530	
29	West Bengal	13822	18212	12408	5804	
	Grand Total:	178184	164547	130974	33573	

^{*}including Telangana

^{**} in addition 14,620 habitations have been connected by States from their own resources

Annexure-II

	Annexure referred is reply to Part (d) of Lok Sabha Unstarred Question No. 2919 due for reply 04.01.2018										
Sr.No.	State Name	No. of road works Cleared	No. of Bridges Works Cleared	Total no . of works Cleared	Length of road works cleared	No. of road works completed	No. of Bridge works completed	Total no. of road and bridge works completed	Length of road works completed	On- going/pending works	
1	Andhra Pradesh	4,554	254	4,808	14,990.70	4,363	131	4,494	13,838.98	314	
2	Arunachal Pradesh	1,003	127	1,130	8,200.88	772	0	772	5,990.40	358	
3	Assam	7,987	1,058	9,045	25,428.86	4,935	204	5,139	16,601.86	3,906	
4	Bihar	17,083	574	17,657	54,073.96	13,617	240	13,857	44,641.29	3,800	
5	Chhattisgarh	7,323	281	7,604	34,371.30	6,458	80	6,538	27,215.64	1,066	
6	Goa	90	0	90	182.74	70	0	70	155.33	20	
7	Gujarat	4,528	45	4,573	12,720.62	4,501	11	4,512	12,531.48	61	
8	Haryana	514	18	532	5,614.34	513	18	531	5,573.51	1	
9	Himachal Pradesh	3,015	80	3,095	17,773.90	2,201	27	2,228	13,192.25	867	
10	Jammu and Kashmir	2,420	107	2,527	13,671.71	1,420	50	1,470	7,923.08	1,057	
11	Jharkhand	6,096	442	6,538	23,198.14	4,279	207	4,486	16,925.28	2,052	
12	Karnataka	3,591	47	3,638	18,600.55	3,583	45	3,628	18,540.00	10	
13	Kerala	1,501	1	1,502	3,798.26	1,240	0	1,240	2,948.46	262	
14	Madhya Pradesh	18,635	508	19,143	76,986.98	16,673	171	16,844	68,115.02	2,299	
15	Maharashtra	5,941	750	6,691	27,206.68	5,729	684	6,413	25,672.87	278	
16	Manipur	1,609	62	1,671	7,921.91	1,251	33	1,284	5,811.10	387	
17	Meghalaya	746	41	787	2,483.91	494	6	500	1,611.13	287	
18	Mizoram	273	0	273	3,507.85	195	0	195	2,663.73	78	
19	Nagaland	324	0	324	3,893.37	285	0	285	3,489.87	39	
20	Odisha	15,458	461	15,919	60,045.97	11,105	200	11,305	42,503.70	4,614	
21	Punjab	1,173	7	1,180	8,280.03	1,084	2	1,086	7,808.85	94	
22	Rajasthan	17,297	6	17,303	69,738.10	16,601	0	16,601	63,289.63	702	
23	Sikkim	912	49	961	4,479.27	680	13	693	3,404.17	268	
24	Tamil Nadu	7,934	96	8,030	17,932.73	6,915	55	6,970	14,588.16	1,060	
25	Tripura	1,350	80	1,430	4,867.37	1,159	31	1,190	3,993.49	240	
26	Uttar Pradesh	19,031	3	19,034	58,278.16	17,864	2	17,866	51,788.33	1,168	
27	Uttarakhand	1,435	98	1,533	12,039.72	927	68	995	8,465.06	538	
28	West Bengal	6,384	0	6,384	32,117.68	4,608	0	4,608	23,906.84	1,776	
29	Telangana	2,957	305	3,262	10,850.13	2,733	130	2,863	9,983.02	399	
	Total (States):	161,164	5,500	166,664	633,255.81	136,255	2,408	138,663	523,172.52	28,001	
30	A & N Islands	18	0	18	0	0	0	0	0	18	
31	Dadra & Nagar Haveli	156	0	156	181.97	0	0	0	0	156	
32	Daman & Diu	0	0	0	0	0	0	0	0	0	
33	Delhi	1	0	1	0	0	0	0	0	1	
34	Lakshadweep	0	0	0	0	0	0	0	0	0	
35	Pondicherry	78	0	78	87.92	77	0	77	68.53	1	
	Total U.Ts:	253	0	253	269.89	77	0	77	68.53	176	
	G. Total:	161,417	5,500	166,917	633,525.70	136,332	2,408	138,740	523,241.05	28,177	

													Annexure III
		An					a Unstarred Q				1.2018		
	Year-wise and State/ UT-wise statement of Allocation, release and expenditure under PMGSY												
			2014-15			2015-16			2016-17		2017-1	8 (upto N	ov 2017)
SI N o	State(s)	Allocatio n	Releas e	Expenditur e	Allocatio n	Release	Expenditur e	Allocatio n	Release	Expenditur e	Allocatio n	Releas e	Expenditur e
1	Andhra Pradesh	33	32.26	330.25	37902	379.20	411.53	197.585	197.59	214.54	200	39.62	90.60
2	Arunachal Pradesh	350	342.25	362.58	375	375.00	390.81	421	205.92	339.01	700	0.00	2.61
3	Assam	321	313.83	538.22	347.822	347.82	475.2	475.76	475.76	273.75	437	33.35	133.21
4	Bihar	1650	1499.3 4	2259.30	2781	2781.00	1776.87	3002.77	2958.34	2830.38	2728	20.59	689.94
5	Chhattisgarh	277	270.75	925.18	498	498.00	759.94	718	449.81	313.59	727	105.94	216.83
6	Goa	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00
7	Gujarat	400	418.77	685.91	474.1	474.10	793.66	31.04	31.04	40.42	38	0.00	38.18
8	Haryana	224	218.96	383.83	304.69	304.69	291.81	44.01	44.01	57.65	52	0.00	24.71
9	Himachal Pradesh	86	99.40	215.04	268.4	268.40	315.88	396.61	396.61	213.38	365	44.64	191.04
10	Jammu & Kashmir	424	414.00	422.73	488	488.00	258.39	786	755.61	-0.11	1400	319.38	376.74
11	Jharkhand	257	247.00	785.02	865	864.99	552.44	820	819.59	652.62	1109	543.62	571.05
12	Karnataka	237	235.22	411.23	140.8	140.80	279.4	331.95	331.95	291.81	152	1.52	35.01
13	Kerala	152	150.00	190.59	151	151.00	160.16	180	179.45	223.90	172	29.11	96.49
14	Madhya Pradesh	726	708.00	1667.32	1122	1122.00	1798.39	1979.48	1979.48	1393.94	1733	281.65	1012.76
15	Maharashtra	221	207.67	540.37	553	553.30	622.66	606	606.00	578.87	317	0.00	286.26
16	Manipur	100	100.00	173.94	299	299.80	284.7	417.82	412.19	236.22	292	0.00	149.03
17	Meghalaya	64	62.56	83.24	150.7	150.70	119.31	215.9	211.99	154.21	189	45.68	81.65
18	Mizoram	56	54.74	72.35	50.9	50.90	44.11	95	93.36	74.07	200	42.91	45.78
19	Nagaland	60	58.65	50.47	4	4.00	30.42	8.05	8.05	2.08	18	8.80	8.99

20	Odisha	1178	1051.5 0	1666.10	1328.7	1382.70	1857.5	1925.67	1925.67	1479.39	1559	1538.1 9	1213.26
21	Punjab	302	310.21	285.03	221.1	221.10	236.52	275.66	275.66	225.25	326	0.00	61.32
22	Rajasthan	415	425.66	649.97	559.9	559.90	776.33	517	559.41	575.08	902	138.90	356.68
23	Sikkim	96	93.84	94.50	68.6	68.60	121.01	138.16	138.16	80.67	237	234.33	120.52
24	Tamil Nadu	227	236.89	580.72	205	205.00	98.03	309.58	309.58	253.19	400	393.07	382.21
25	Telangana		0.00		273.73	274.83	281.45	146.0255	392.372 5	84.88	203	0.00	68.02
26	Tripura	190	185.73	322.83	274.83	1110.35	250.36	447	1234.87	900.57	277	0.00	645.23
27	Uttar Pradesh	591	630.16	1002.26	1110.35	409.19	1083.39	1238.22	550.2	315.36	1769	39.93	232.89
28	Uttarakhand	305	313.13	425.17	409.1998	1427.58	455.24	550.2	819.18	753.54	497	162.24	471.21
29	West Bengal	1209	1184.0 7	1414.20	1427.5807	273.73	1259.84	1256	146.025 5	164.31	1000	499.24	65.40
	Total:	10151	9864.5 9	16538.35	15186.71	15186.6 8	15785.35	17584.49	16507.8 5	12722.57	17999	4522.6 8	7667.62
	Union Territories												
30	A & N Islands		0	0		0	0		0	0		0	0
31	Dadra & Nagar Haveli		0	0		0	0		0	0		0	0
32	Daman & Diu		0	0		0	0		0	0		0	0
33	Delhi		0	0		0	0		0	0		0	0
34	Lakshadweep		0	0		0	0		0	0		0	0
35	Pondicherry		0	0		0	0		0	0		0	0
,	Гotal (UTs)		0	0		0	0		0	0		0	0
•	Grand Total		9864.5 9	16538.35		15186.6 8	15785.35		16507.8 5	12722.57		4522.6 8	7667.62